

Documents to be submitted as Proof of Identity and Address by Foreign Citizen located outside India at the time of application for PAN

| Proof of Identity | | Copy of any of the following |
|--------------------------|---|--|
| | 1 | Copy of passport |
| | 2 | Copy of other National ID attested by Indian Embassy/Consulate/High Commission/Apostille |
| | 3 | Copy of Person of Indian Origin(PIO)card issued by Government of India |

| Proof of Address | | Copy of any of the following |
|-------------------------|---|---|
| | 1 | Copy of passport |
| | 2 | Copy of other National ID attested by Indian Embassy/Consulate/High Commission/Apostille |
| | 3 | Copy of bank account statement in country of residence, duly attested by Indian Embassy/High Commission/Consulate/Apostille in the country where applicant is located |
| | 4 | Copy of Person of Indian Origin (PIO) card issued by Government of India |
| | 5 | Copy of NRE bank account statement (showing at least two customer induced transactions in last six months period and duly attested by Indian Embassy / Consular office / High Commission or Apostille or by the manager of the bank in which the account is held. The applicant may be a joint holder.) |